

- (iii) Seventh Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Ministry of Panchayati Raj.

STATEMENT REGARDING GOVERNMENT BUSINESS

MR. DEPUTY CHAIRMAN: Statement regarding Government Business. Dr. L. Murugan.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Mr. Deputy Chairman, with your kind permission, I rise to announce that the Government Business during the week commencing Monday, the 17th of March, 2025, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper. It contains 'Discussion on the working of Ministry of Railways'
2. Discussion on the working of Ministry of Health and Family Welfare.
3. Discussion on the working of Ministry of Home Affairs.
4. General Discussion on the Budget (Manipur) for the year, 2025-26.
5. Consideration and return of the following Bills, as passed by Lok Sabha:
 - (i) The Appropriation (No.2) Bill, 2025;
 - (ii) The Appropriation Bill, 2025;
 - (iii) The Manipur Appropriation (Vote on Account) Bill, 2025; and
 - (iv) The Manipur Appropriation Bill, 2025.
6. Consideration and passing of the Disaster Management (Amendment) Bill, 2024, as passed by Lok Sabha.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. DEPUTY CHAIRMAN: Hon. Members, nine notices have been received under Rule 267. ...*(Interruptions)*... The notices of Shrimati Sagarika Ghosh, Shri Pramod Tiwari, Ms. Dola Sen ...*(Interruptions)*... Please, please. Pramodji. ...*(Interruptions)*... Shri Sanjay Singh, Shri Saket Gokhale and Ms. Sushmita Dev have demanded discussion over the alleged lapses of Election Commission in issuance of multiple duplicate EPICs across the State. The notices of Shri Vaiko and Shri P. Wilson have demanded discussion over the concerns regarding upcoming delimitation exercise to Southern States. The notice of Shri Sandeep Kumar Pathak

demands discussion on the financial loss to small investors due to continued decline in share market in the last five months.

Hon. Members may recall the detailed rulings on the Rule 267 imparted by Hon. Chairman, Rajya Sabha, on 8th December, 2022 and 19th December, 2022. The same have been reiterated by hon. Chairman a number of times. Since these notices do not conform to the directives imparted by the hon. Chairman, the same are declined. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): One minute, Sir, please.

MR. DEPUTY CHAIRMAN: Let me complete. Members have already given notices on similar issues under other parliamentary devices which are likely to be discussed in due course.

SHRI PRAMOD TIWARI (Rajasthan): Point of order, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes. ...*(Interruptions)*...

श्री प्रमोद तिवारी: सर, लोकतंत्र की आत्मा सिर्फ चुनाव होना नहीं है, बल्कि चुनाव निष्पक्ष होता हुआ दिखना भी जरूरी है। यह हमारे संविधान की मंशा है। आप कृपापूर्वक वहाँ बैठे हैं, निर्वाचन के माध्यम से; हम सब यहाँ बैठे हैं, निर्वाचन के माध्यम से। इसके पीछे पवित्र उद्देश्य है कि जन भावना यहाँ तक पहुँचे। परंतु ...

श्री उपसभापति: प्रमोद जी, already issue accepted है।

श्री प्रमोद तिवारी: सर, मैंने तो अभी तक कोई objectionable बोला ही नहीं। मैंने अभी तक तो बोला ही नहीं।

श्री उपसभापति: नहीं, नहीं, हो गया। आपकी बात ...*(व्यवधान)*... माननीय प्रमोद जी, ...*(व्यवधान)*...

श्री प्रमोद तिवारी: अच्छा, मुझे एक मिनट दे दीजिए। मेरा सिर्फ यह कहना है कि हमारे नेता ने जो सवाल उठाया है * ...*(व्यवधान)*...

* Not recorded.

MR. DEPUTY CHAIRMAN: Thank you. ...*(Interruptions)*... Now nothing is going on record. ...*(Interruptions)*... No, no. It is not going on record. Please, Sanjayji. ...*(Interruptions)*... No. Nothing is going on record now. ...*(Interruptions)*... I have already disallowed all this. ...*(Interruptions)*... Now, Derekji. ...*(Interruptions)*... I have already explained the reasons. Derekji; आपका जन्मदिन है, इसलिए आप समझ सकते हैं।

श्री देरेक ओब्राईन: नहीं, सर। आप मेरी बात सुन लीजिए। मेरा जन्मदिन आज नहीं है।

श्री उपसभापति: वह अगले दिन है, इसलिए हम लोगों ने आज भी इसका उल्लेख किया।

श्री देरेक ओब्राईन: सर, जन्मदिन से ज्यादा इम्पोर्टेंट परसों होली खेलना है। Sir, no one is questioning your ruling. ...*(Interruptions)*... No one is questioning your ruling, but there are enough precedents to suggest that when Rule 267 notices are given on important subjects, like, we have given on the duplication of EPIC Voter Cards, three minutes are allowed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: They have already been accepted. It is already accepted. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: One minute, Sir. ...*(Interruptions)*... One minute, Sir; let me finish. Even if you do not allow us today, there are, at least, seven or eight Opposition Parties that want it. In that spirit, Sir, why do you not take up a discussion under Rule 176 next week? Let us have an open discussion on this subject. We are being very reasonable.

MR. DEPUTY CHAIRMAN: Thank you, Derekji. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: You may take up a subject on EPIC Voter Cards; we would sit down and discuss...

MR. DEPUTY CHAIRMAN: Thank you. You have already spoken. Please. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: One minute, Sir. I am making a positive suggestion.

MR. DEPUTY CHAIRMAN: You have already made it.

SHRI DEREK O'BRIEN: Sir, we are not here to disrupt the House. We request you, we request the Government; next week, let us have a discussion on this very important issue of duplicate voters. Thank you.

MR. DEPUTY CHAIRMAN: You have already suggested that. माननीय सदस्यगण, मैं आपको सूचना के लिए स्पष्ट करना चाहता हूँ और बताना चाहता हूँ कि since day one, जब यह नोटिस आया, उस दिन भी इस issue को discuss करने के लिए, जो other mediums हैं, उसमें accept हुआ था। माननीय देरेक ओब्राईन जी, आपका ही accept हुआ था, परन्तु आपने उसको avail नहीं किया।

श्री देरेक ओब्राईन: नहीं, सर।

श्री उपसभापति: वह आज भी था। Yes, it is there. It is on record.

श्री देरेक ओब्राईन: सर, मैं बोल रहा हूँ। ...**(व्यवधान)**... मैं बोल रहा हूँ कि रूल 176 के अन्तर्गत नोटिस accept कीजिए। ...**(व्यवधान)**... रूल 176 के अन्तर्गत नोटिस के ऊपर, यह एक important issue है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: I got your point, परन्तु यही issue, debates के जो other instruments हैं, उसमें accept हुआ था। ...**(व्यवधान)**... यह first day हुआ था, कल भी हुआ था और आज भी है। ...**(व्यवधान)**... Hon. Members, please. ...**(Interruptions)**... Hon. Members, on behalf of this august House... ...**(Interruptions)**... A foreign delegation is there with us. Please take your seats. ...**(Interruptions)**...

WELCOME TO PARLIAMENTARY DELEGATION FROM MADAGASCAR

MR. DEPUTY CHAIRMAN: Hon. Members, on behalf of this august House, I have great pleasure in welcoming H.E. Mr. Justin Tokely, President of the National Assembly of the Republic of Madagascar, and Members of the Parliamentary Delegation who are on a visit to India as our honoured guests. We have strong bilateral relations with Madagascar. The visit of Madagascar Parliamentary Delegation will further strengthen our bilateral relations.

The Parliamentary Delegation arrived in Delhi from Madagascar on Monday, the 10th March, 2025. The Delegation visited Agra on Tuesday, the 11th March, 2025.